



**LEGISLATIVE ASSEMBLY  
NATIONAL CAPITAL TERRITORY OF DELHI  
OLD SECRETARIAT, DELHI 110 054  
BULLETIN PART-II**

(General information relating to Legislative and other Matters)

Friday, 29 May, 2020/08, Jyeshtha, 1942 (Shaka)

No. 24

**Election of Financial Committees (2020-2021)**

Hon'ble Members are hereby informed that the House adopted a Motion, moved by the Hon'ble Chief Minister regarding elections to the Financial Committees for the financial year 2020-2021 on 13 March, 2020. However, the earlier schedule of election to the Financial Committees informed vide Bulletin-II No. 14 dated 16 March, 2020 was postponed by the Chair as announced during the Session on 23 March 2020.

The fresh schedule for election to these Committees is now notified below:

S. No.	Name of the Committee	Number of Members to be elected	Last date for filing of nominations	Last date for withdrawal of nominations	Date of elections, if necessary
1.	Public Accounts Committee	Nine	03 June, 2020 upto 05.00 P.M.	04 June, 2020 upto 05.00 P.M.	05 June, 2020 (03.00 P.M. to 05.00 P.M.) in the MLA Lounge-I
2.	Committee on Estimates	Nine	03 June, 2020 upto 05.00 P.M.	04 June, 2020 upto 05.00 P.M.	05 June, 2020 (03.00 P.M. to 05.00 P.M.) in the MLA Lounge-I
3.	Committee on Government Undertakings	Nine	03 June, 2020 upto 05.00 P.M.	04 June, 2020 upto 05.00 P.M.	05 June, 2020 (03.00 P.M. to 05.00 P.M.) in the MLA Lounge-I

Nomination for this purpose shall be received from 01 June, 2020 onwards in the Notice Branch only during Office Hours.

**C. Velmurugan**  
Secretary

**Note:** 1. For the convenience of Members, Nomination Forms are enclosed herewith. The same are also available in the Notice Branch of the Assembly Secretariat and Assembly Website [delhiassembly.nic.in](http://delhiassembly.nic.in) under the Head-“Download Forms”.

2. Members are requested to submit the Forms in the Notice Branch only.



विधान सभा  
राष्ट्रीय राजधानी क्षेत्र दिल्ली  
पुराना सचिवालय, दिल्ली-110054  
समाचार भाग-2

(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी)  
शुक्रवार, 29 मई, 2020/08, ज्येष्ठ, 1942 (शक)

संख्या-24

वित्तीय समितियों का निर्वाचन (2020-2021)

माननीय सदस्यों को एतद्वारा सूचित किया जाता है कि वित्त वर्ष 2020-2021 हेतु वित्तीय समितियों के निर्वाचन के संबंध में माननीय मुख्यमंत्री द्वारा दिनांक 13 मार्च, 2020 को प्रस्तुत प्रस्ताव को सदन द्वारा स्वीकार किया गया था। यद्यपि, दिनांक 16 मार्च, 2020 के समाचार भाग-2, संख्या-14 के द्वारा सूचित वित्तीय समितियों के निर्वाचन के विगत कार्यक्रम को दिनांक 23 मार्च, 2020 के सत्र के दौरान माननीय अध्यक्ष के घोषणा के अनुसार स्थगित कर दिया गया था।

इन समितियों के निर्वाचन हेतु नया कार्यक्रम निम्न प्रकार अधिसूचित है :-

क्र.सं.	समिति का नाम	निर्वाचित होने वाले सदस्यों की संख्या	नामांकन भरने की अंतिम तिथि	नाम वापस लेने की अंतिम तिथि	निर्वाचन की तिथि, यदि आवश्यक हो, तो
1.	लोक लेखा समिति	नौ	03 जून, 2020 अप. 05.00 बजे तक	04 जून, 2020 अप. 05.00 बजे तक	05 जून, 2020 अप. 03.00 बजे से 05.00 बजे तक एमएलए लाउंज-I
2.	प्राक्कलन समिति	नौ	03 जून, 2020 अप. 05.00 बजे तक	04 जून, 2020 अप. 05.00 बजे तक	05 जून, 2020 अप. 03.00 बजे से 05.00 बजे तक एमएलए लाउंज-I
3.	सरकारी उपकरणों संबंधी समिति	नौ	03 जून, 2020 अप. 05.00 बजे तक	04 जून, 2020 अप. 05.00 बजे तक	05 जून, 2020 अप. 03.00 बजे से 05.00 बजे तक एमएलए लाउंज-I

इस उद्देश्य के लिए नामांकन प्रपत्र 01 जून, 2020 से नोटिस शाखा में केवल कार्यालय समय के दौरान प्राप्त किये जायेंगे।

सी. वेलमुरुगन  
सचिव

- टिप्पणी:
- सदस्यों की सुविधा के लिए नामांकन के लिए निर्धारित प्रपत्र (फॉर्म) संलग्न है जो कि विधान सभा सचिवालय की सूचना शाखा (नोटिस शाखा में) एवं विधानसभा की वेबसाइट [delhiassembly.nic.in](http://delhiassembly.nic.in) पर "Download Forms" के अंतर्गत भी उपलब्ध है।
  - सभी प्रपत्र केवल सूचना कार्यालय में ही जमा करायें।



**LEGISLATIVE ASSEMBLY  
NATIONAL CAPITAL TERRITORY OF DELHI  
OLD SECRETARIAT, DELHI 110 054**

**NOMINATION FORM**

I propose the name of Sh./Smt./Ms \_\_\_\_\_  
\_\_\_\_\_, MLA to be member of the  
**Committee on Public Accounts.**

Signature of Proposer \_\_\_\_\_

Name of Proposer \_\_\_\_\_

Constituency No. \_\_\_\_\_

Place: Delhi

Dated: \_\_\_\_\_

I am willing to serve as Member of the Committee on Public Accounts.

Signature of Proposed MLA \_\_\_\_\_

Name \_\_\_\_\_

Constituency No. \_\_\_\_\_

Place: Delhi

Dated: \_\_\_\_\_



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**NOMINATION FORM**

I propose the name of Sh./Smt./Ms \_\_\_\_\_

\_\_\_\_\_, MLA to be member of the **Committee on Estimates.**

Signature of Proposer \_\_\_\_\_

Name of Proposer \_\_\_\_\_

Constituency No. \_\_\_\_\_

Place: Delhi

Dated: \_\_\_\_\_

I am willing to serve as Member of the Committee on Estimates.

Signature of Proposed MLA \_\_\_\_\_

Name \_\_\_\_\_

Constituency No. \_\_\_\_\_

Place: Delhi

Dated: \_\_\_\_\_



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**NOMINATION FORM**

I propose the name of Sh./Smt./Ms \_\_\_\_\_  
\_\_\_\_\_, MLA to be member of the  
**Committee on Government Undertakings.**

Signature of Proposer \_\_\_\_\_

Name of Proposer \_\_\_\_\_

Constituency No. \_\_\_\_\_

Place: Delhi

Dated: \_\_\_\_\_

I am willing to serve as Member of the Committee on Government Undertakings.

Signature of Proposed MLA \_\_\_\_\_

Name \_\_\_\_\_

Constituency No. \_\_\_\_\_

Place: Delhi

Dated: \_\_\_\_\_

To,

The Secretary  
Delhi Legislative Assembly  
Old Secretariat,  
Delhi.

Subject: Withdrawal of Nomination.

Sir,

Please refer to my Nomination Form for **Committee on Public Accounts**.

I hereby withdraw the above and hence the Nomination Form may be treated withdrawn and cancelled.

Date: \_\_\_\_\_

Signature of MLA: \_\_\_\_\_

Name of MLA: \_\_\_\_\_

Constituency No: \_\_\_\_\_

To,

The Secretary  
Delhi Legislative Assembly  
Old Secretariat,  
Delhi.

Subject: Withdrawal of Nomination.

Sir,

Please refer to my Nomination Form for **Committee on Estimates**.

I hereby withdraw the above and hence the Nomination Form may be treated withdrawn and cancelled.

Date: \_\_\_\_\_

Signature of MLA: \_\_\_\_\_

Name of MLA: \_\_\_\_\_

Constituency No: \_\_\_\_\_

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The Secretary  
Delhi Legislative Assembly  
Old Secretariat,  
Delhi.

Subject: Withdrawal of Nomination.

Sir,

Please refer to my Nomination Form for **Committee on Government Undertakings**.

I hereby withdraw the above and hence the Nomination Form may be treated withdrawn and cancelled.

Date: \_\_\_\_\_

Signature of MLA: \_\_\_\_\_

Name of MLA: \_\_\_\_\_

Constituency No: \_\_\_\_\_